

Polluted discharge by Industrial Units in Delhi

231. SHRI KIRANMAY NANDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that as per reports of Delhi Pollution Control Committee (DPCC) more than 30 per cent water discharge from Industrial Units after treatment is actually polluted and poisonous;

(b) if so, the reasons for poisonous water despite a claim that it had been treated by Industrial Units; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) According to Delhi Pollution Control Committee (DPCC), it has not reported any such information.

(b) and (c) Does not arise in view of reply given at (a).

Assessment of water quality of Tamiraparani river

232. SHRIMATI SASIKALA PUSHPA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government had made any assessment of the quality of the water of Tamiraparani river under its National Water Quality Monitoring Programme (NWQMP) in the past;

(b) if so, the number of times it has been made in the past;

(c) the outcome of the assessment made by each time; and

(d) the decision arrived at by Government regarding categorizing the river as non-polluted, polluted, highly polluted etc.?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (d) Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards monitors the river water quality across the country through a network of monitoring stations on various rivers under the National Water Quality Monitoring Programme (NWQMP). Under this programme, river Tamiraparani is also monitored on monthly basis at different

locations. CPCB has informed that on the basis of the monitoring carried out, river Tamiraparani is categorized as polluted in the stretch from Pappankulam to Arumuganeri in Tamil Nadu.

Expenditure on advertisements in print media

233. SHRI K. SOMAPRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the Total expenditure on advertisements in various print media by the Central Government during 2014-15 to 2016-17;

(b) the expenditure incurred on advertisements in radio, FM radio and TV channels during the above period;

(c) the expenditure incurred on advertisements in social media during the above period;

(d) how many advertising agencies are empanelled for the above purpose; and

(e) if so, the names of such agencies and the details of payments made during 2014-15 to 2016-17 by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) The expenditure incurred on advertisements of various Ministries/Departments of Central Government and PSUs etc. in print media (newspapers and periodicals) released through Directorate of Advertising and Visual Publicity (DAVP) during 2014-15 to 2016-17 is as below:

| Year | Expenditure in ₹ Crores |
|---------|-------------------------|
| 2014-15 | 424.84 |
| 2015-16 | 508.22 |
| 2016-17 | 468.53 |

(b) The expenditure incurred on advertisements of various Ministries/Departments of Central Government and PSUs etc. on Radio, FM Radio and Television channels released through DAVP during 2014-15 to 2016-2017 are given below: